GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2445 ANSWERED ON:07.12.2012 FEMA VIOLATION BY MNC . SHRT ANANTK.UMAR HEGDE SHR NEERAJ SHEKHAR Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Bhagora Shri Tarachand;Dharmshi Shri Babar Gajanan;Hegde Shri Anant Kumar;Joshi Dr. Murli Manohar;Owaisi Shri Asaduddin;Ray Shri Rudramadhab ;Shekhar Shri Neeraj;Singh Shri Yashvir;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

Will the Minister of FINANCE be pleased to state:

(a) whether the Enforcement Directorate has received representations from various quarters including Members of Parliament regarding alleged, FEMA violations by a Multinational Company (MNC) in retail market;

(b) if so, the details thereof and the reaction of the Government thereto, company-wise;

(c) whether Government has conducted any enquiry into these allegations and has taken any action in this regard;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the measures adopted/proposed to be adopted by the Government to address the issue?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALAN1MANICKAM)

(a) & (b): The Enforcement Directorate has received a reference from RBI along with a representation made by an Hon`ble Member of Parliament to the Hon`ble Prime Minister regarding alleged contravention of Foreign Exchange Management Act, 1999 (FEMA), by Wal-Mart.

(c) & (d): Directorate of Enforcement is examining the complaint of alleged contravention of provisions of Foreign Exchange Management Act, 1999 (FEMA) by Wal-Mart.

(e): Directorate of Enforcement takes appropriate action under FEMA as and when such instances come to its notice.